

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 89/GT/2023**

Subject : Petition for truing up of tariff for the period 2014-19 and determination of tariff for the period 2019-24 in respect of National Capital Thermal Power Station, Stage-II (980 MW).

Petitioner : NTPC Limited

Respondents : UPPCL & 3 Ors.

Date of Hearing : **27.2.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member

Parties Present : Ms. Shikha Ohri, Advocate, NTPC  
Shri Kartik Sharma, Advocate, NTPC  
Shri Parimal Piyush, NTPC  
Shri Abinash Das, NTPC

**Record of Proceedings**

At the outset, the learned counsel for the Petitioner submitted that the information sought vide ROP dated 30.10.2023 has been filed. She further pointed out that none of the Respondents have filed any reply in the matter, till date.

2. None appeared on behalf of the Respondents despite notice.
3. Considering the submissions made by the learned counsel for the Petitioner, the Commission deemed it appropriate to grant the last opportunity to the Respondents to file their reply and adjourned the hearing in the matter.
4. Accordingly, the Respondents are permitted to file their replies, by **2.4.2024**, after serving a copy to the Petitioner, who may file its rejoinder, if any, on or before **23.4.2024**. No extension of time shall be granted for any reason.
5. The Petition will be listed for hearing on **24.5.2024**.

**By order of the Commission**

**Sd/-**  
(Deepak Pandey)  
Assistant Chief (Law)

